

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

7. I.A. 842/2023

In

C.P.(IB)-51(MB)/2017

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Mr. Ajay Josesph, Proprietor of M/s. Global Marine
Supply Co.

V/s.

Swiber Offshore (India) Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel appearing for the Liquidator, Ms. Udit Singh is present through
virtual hearing.

I.A. 842/2023

The above application is filed by the Applicant, Mr. Rajeev Mannadiar for
taking on record the 19th Progress Report concerning period between
01.10.2022 to 31.12.2022.

The same is taken on record and accordingly, the above I.A. is **allowed** and
stands disposed of.

List the main company petition on **13.03.2023.**

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)